

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-479/2015 in
OA-3762/2014**

New Delhi, this the 30th day of November, 2016.

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Sh. B.S. Salunke,
Aged about 46 years,
S/o late Shankar A. Salunke,
R/o 204, Gruhalaxmi Height,
Pathardi Rioad,
Mashik-422009.
(Working as Manager (T)
2. Sh. S.D. Chitnis,
Aged about 47 years,
S/o Sh. Devidasrao H. Chitnis,
R/o Flat No.C-2, Pushyadant Apartments,
CHS, Sector-21, Kharghar,
Navi Mumbai-410210
(Working as Manager(T).
3. Sh. Arvind R. Kale,
Aged about 46 years,
S/o Sh. Rambhaji Kale,
R/o AF-3, Pranav Apartment,
Vyankatesh Nagar, Khamla Road,
Nagpur-25.
(Working as Manager (T)
4. Sh. A.K. Khandelwal,
Aged about 49 years,
S/o Sh. B.L. Khandelwal,
R/o 28, Marudhar Nagar,
DCM, Ajmer Road, Jaipur(Raj)
(Working as Manager (T)
5. Sh. Satish J. Janwe,
Aged about 52 years,
S/o Sh. Jagannath V. Janwe,
R/o G-95, Welcome Home Apartment,
Gurupeth, Nagpur-440010.

(Working as Manager 9T)

6. Sh. Niwrutti L. Yeotkar,
Aged about 46 years,
S/o Sh. Laxman G. Yeotkar,
R/o H.No. 84, Behind Polythene Factory,
Swarna Jayanti Nagar,
Friend's Colony,
Chhindntara (MP)
(Working as Manager (T)).
7. Sh. Mukuna T. Attarde,
Aged about 48 years,
S/o Sh. Tikaram A. Attarde,
R/o Income Tax Colony,
CBD Belapur,
Navi Mumbai
(Working as Manager 9T).
8. Sh. Sanjay Verma,
Aged about 45 years,
S/o late S.S. Verma,
R/o A-8/301, Aakriti Eco City,
Bhopal.
(Working as Manager (T)).
9. Sh. D.K. Chaturvedi,
Aged about 48 years,
S/o Sh. B.P. Chaturvedi,
R/o 98-C/Pkt F, G.T.B. Enclave,
Delhi-93
(Working as Manager (T)). ... Petitioners

(By Advocate : Sh. S.K. Gupta)
Versus

Sh. Vijay Chhiber,
Chairman,
National Highways Authority of India
Through its Chairman,
G-5 & 6, Sector 10, Dwarka,
New Delhi-110 075.

-Respondent.

(By Advocate: Shri Hanu Bhaskar)

ORDER(ORAL)**Hon'ble Mr. Justice Permod Kohli**

Learned counsel for the parties have informed the court that the order of this Tribunal stands complied with.

2. This petition is therefore rendered infructuous. Proceedings dropped.

(Shekhar Agarwal)
Member (A)

(Justice Permod Kohli)
Chairman

/ns/